

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 250, 251 & 252 OF 2017 IN
DFR NO. 916 OF 2017**

Dated: 10th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Mr. Rama Shankar Awasthi
Vs.**

...Appellant(s)

RKM Powergen Private Power Limited & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anurshree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. C.K.Rai
Mr. Umesh Prasad for R-3

ORDER

List the matter on **31.07.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**